

**BOARD OF URGENT MATTER IN C.R.23**

**BOARD OF URGENT MATTER IN C.R.23**

**HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23**

**Board dated 19.10.2020**

<b>Sr No</b>	<b>Case No.</b>	<b>Stage</b>
1	SC 490/18	Hrg
2	SC 1596/19	Say
3	SC 668/17	Report
4	SC 717/19	Report
5	SC 1083/19	Report
6	ABA 1008/2020	Reply
7	Appeal 357/19	Hearing
8	MA 1134/19	Hearing
9	BA 2022/2020	Hearing

Sheristedar

C.R. No.23

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**HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23**

**Board dated 20.10.2020**

<b>Sr No</b>	<b>Case No.</b>	<b>Stage</b>
1	SC 1315/19	Hrg
2	SC 1033/19	Argument
3	SC 49/19	Reply
4	SC 1049/19	Reply
5	SC 211/98	Order
6	SC 450/98	Order
7	SC 67/98	For
8	SC 1435/99	For
9	ABA 182/2020	Reply
10	ABA 1206/2020	Reply

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**HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23**

**Board dated 21.10.2020**

<b>Sr No</b>	<b>Case No.</b>	<b>Stage</b>
1	SC 1014/19	For
2	Appeal 597/18	Argument
3	Rev 331/18	Hearing
4	MA 1080/2020	Reply
5	ABA 1110/2020	Say

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**HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23**

**Board dated 22.10.2020**

<b>Sr No</b>	<b>Case No.</b>	<b>Stage</b>
1	SC 1390/19	Argument
2	SC 1211/19	Say
3	SC 612/06	Reply
4	SC 686/19	Report
5	BA 1973/2020	Hearing
6.	SC 205/99	Reply

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**HHJ Shri P.B.Jadhav , Addl.Session Judge, CR 23**

**Board dated 23.10.2020**

<b>Sr No</b>	<b>Case No.</b>	<b>Stage</b>
1	SC 342/16	Hrg
2	SC 158/2020	Reply
3	Appeal 124/18	Hearing
4	Rev 904/18	Hearing
5	Rev 391/19	Hearing
6.	Rev 548/19	Hearing

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